

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**


**APPLICATION NUMBER :**

**PETITION NUMBER : TP (HC)/34, 35, 36/CAA/2017**

**NAME OF THE TRANSFEROR : HANSA VISION INDIA PVT LTD**

**NAME OF THE TRANSFERRE : HANSA HOLDINGS PVT LTD  
HANSA ESTATES PVT LTD**

**UNDER SECTION : 230**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	A.M. ILANGO.	COUNSEL FOR PETITIONER	

**ORDER**

Shri A M Ilango, counsel for applicant present and submitted that report of RD is awaited. Time extended at request. Put up on 12.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)